

**BEFORE**  
**HON'BLE MR. JUSTICE S.R. SEN**  
**Crl. Revn. P.(SH) No. 50 of 2013**

**12.09.2013**

Heard Mr. JM Thangkhiew, the learned counsel for the petitioner.

As per the order dated 29.08.13, the Superintendent of Police, West Garo Hills, Tura, the IO and the Govt. Pleader filed their respective affidavits which are on record.

Mr. TT Diengdoh, the learned senior counsel entered appearance for on behalf of the ADM, West Garo Hills, Tura desires to file affidavit.

Prayer is allowed.

Mr. HL Shangreiso, the learned counsel entered appearance on behalf of respondent No. 4 and Ms. Neelam Gurung, the learned counsel entered appearance on behalf of respondents No. 5 to 13 respectively.

Lower Court case record received.

Dr. ODV Ladia, the learned counsel appearing for on behalf of Govt. Pleader, Mrs. NG Shylla, the learned counsel appearing for respondent No. 2 and Mr. R Gurung, the learned counsel appearing for respondent No. 3 are present.

Let the parties file their respective affidavits, if any on or before the next date fixed.

List this matter on 17.09.13.

JUDGE

V. Lyndem